

Orders issued by the President in relation to the Union Territory of Pondicherry

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Order [S. O. No. 19(E)], dated the 12th January, 1991, made by the President in relation to the Union Territory of Pondicherry issued under the Government of Union Territories Act, 1963.

(ii) Order [S. O. No. 153(E)], dated, the 4th March, 1991, made by the President in relation to the Union Territory of Pondicherry issued under the above said Act.

(iii) Order [S. O. No. 447(E)], dated the 4th July, 1991, made by the President rescinding the Order made by him on the 12th January, 1991, in relation to the Union Territory of Pondicherry issued under the above said Act. [Placed in Library. See No. LT-315/91]

MOTION FOR ELECTION TO THE GOVERNING BODY OF THE INDIAN COUNCIL OF MEDICAL RESEARCH

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI D. K. THARA DEVI SIDDHARTHA): I beg to move the following motion:—

"That in pursuance of sub-rule (16) of rule 15 read with sub-rule (2) of rule 18 of the Rules and Regulations of the Indian Council of Medical Research, this House do proceed to elect, in such manner as the Chairman

may direct, one member from among the members of the House to be a member of the Governing Body of Indian Council of Medical Research in the vacancy caused by the retirement of Shri S. E. Balaram from membership of the Rajya Sabha."

The Question was put and the Motion was adopted.

श्री राम प्रबोधेश सिंह : : उपसभापति महोदया, कोयले की रायल्टी की नयी दर से बिहार सरकार को 209 करोड़ का घाटा हुआ है।

उपसभापति : मेरी इजाजत के बगैर जो बोलेंगे वह रिकार्ड पर नहीं जाएगा।

श्री राम प्रबोधेश सिंह : *

उपसभापति : मेरी गला खराब है, मैं ज्यादा नहीं बोलूंगी। इसलिए आप बैठ जाइये

REFERENCE TO MURDER OF TWO WOMEN BY THEIR BROTHERS IN HARYANA

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Madam, I want to bring to the notice of the House a gruesome and tragic incident that happened at Hissar in Haryana where two young women aged 25 and 30 were hacked to death by their own brothers. The brothers were aged 22, 18 and 16. We have been talking so much about the various important issues relating to the economy, unity and integrity of the country, etc. But one thing which we have not yet taken seriously is the fact that the lives of women in this country are not safe. It is not only that they lead lives of abject poverty and discrimination but they do all the work and nobody takes them seriously. Nobody takes interest in their development. They are discriminated by others in every possible way and in every possible field. They do not have the right to live. In the village of Rattangarh in Haryana, these two young girls were hacked to death. They have seven children between them and they belonged to the

*Not recorded.